

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

14. C.P.(IB)-3469(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.02.2021**

NAME OF THE PARTIES: VVA Finance Limited
V/s
Accord Advertising Private Limited

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The matter is taken up through virtual hearing.

None appeared on either side. List this matter on 06.04.2021 for appearance
of the petitioner/dismissal of the company petition.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)